



COMMISSIONER, BRUHAT BANGALORE MAHANAGARA PALIKE

Narasimha Raja Square, Bangalore-560 002. INDIA
Phone : 080-22237455 / 22221286 Fax : 080-22223194
E-Mail : commissioner@bmonline.org

No: COMM/PSR/47/2020-2021

Date: 23-04-2020

ORDER

In exercise of powers conferred under Section 24 of the Disaster Management Act, 2005 to Commissioner, BBMP through Order No: RD158TNR 2020 dated 14.04.2020 of Government of Karnataka and in compliance of Circular No. HFW: 109 ACS 2020 dated 17.04.2020, Containment Zones are to be identified in view of COVID-19 Positive cases and Clusters are to be identified for Containment where there is an aggregation of epidemiologically linked COVID-19 cases in a limited area, to prevent the further spread of infection.

The following area (s) is / are hereby declared as Containment Zones to prevent the spread of infection in the community:

Sl. No.	Name of BBMP Zone in which the Ward lies	Ward No	Patient I.D.	Date of Identification	Containment Zone Code	**Date of return of Containment Zone to Normal Zone
1	2	3	4		5	10
1	Bommanahalli	189	P-419	21-04-2020	Initially One Positive Case. On 22-04-2020, 9 new Positive Cases have been identified associated with this area. Hence, this Containment Zone Id is CL -04.	18-05-2020
2	East	93	P-420	21-04-2020	A-13	18-05-2020



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3	Bommanahalli	189	P-433 P-434 P-435 P-436 P-437 P-438 P-439 P-440 P-441	22-04-2020	CL-04	19-05-2020
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**Subject to the condition of non-reporting of new COVID Positive case in the next 28 days from the date of identification mentioned in the column 5 above or till there are less than 10 primary and secondary contacts remaining under active Home Quarantine in Containment zone.

The codes used for Containment Zone Identification represent the following:

1. "A" is an area of 100 Meters radius with road / physical perimeter all around the house (Independent House / Villa) of COVID-19 Positive person.
2. "AP" is an Apartment complex – the particular tower / block which has the residence of COVID-19 Positive person.
3. "S" is Slum area (notified or otherwise), an area of 100 meters around the house with road / physical perimeter which has the residence of COVID-19 Positive person.
4. "CL" is an aggregation of COVID – 19 Positive Cases grouped together which are epidemiologically linked together.

It is directed to all concerned that as per the Order No: PSR (4)/PR/50/2020-2021 of the Commissioner, Bruhat Bengaluru Mahanagara Palike, all activities are to be carried out in the Containment Zone for the time period mentioned above.

Sl. No.	Zone	Incident Commander Name, Designation & Contact No.	Ward Number	Containment Zone Id	Assistant Incident Commander Name, Designation & Contact No.
1	Bommanahalli	Mr. Ballappa Handigud, Special Land Acquisition Officer, KIADB (BMRCL), Bengaluru. 96201-02106	189	CL-04	Mr.Y.N.Seshadri, EE, Bommanahalli 9480685777



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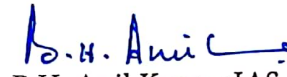
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2	East	Dr Mahesh, KAS, GM(Admin & HR), BESCOM, Bengaluru. 94484-92187	93	A-13	Mr.Taranath, AEE Vasanthnagar sub-division 9480740332
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Substantial interventions in the aforementioned Containment Zone have already been put in place from the date of detection of COVID-19 Positive Person in the area. All the restrictions mentioned in the Order No: PSR (4)/PR/50/2020-2021 of the Commissioner, Bruhat Bengaluru Mahanagara Palike shall come into effect from midnight of 23rd April, 2020.


B.H. Anil Kumar IAS 23/4/2020

Commissioner,
Bruhat Bengaluru Mahanagara Palike.

Copy to the following for information and necessary action:

1. The Chief Secretary, Government of Karnataka, Bengaluru.
2. Worshipful Mayor, BBMP.
3. Hon'ble Dy. Mayor, BBMP.
4. ACS, Health & Family Welfare, Government of Karnataka.
5. The Commissioner, Health and Family Welfare Department.
6. All Special Commissioners, BBMP.
7. All Zonal Joint Commissioners, BBMP.
8. CHO (Public Health & Clinical) and All Health Officers concerned for immediate action and compliance.
9. All Zonal Chief Engineers.
10. PRO, BBMP to inform all Standing Committee Chairpersons, BBMP and Elected Representatives.
11. Office copy.